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Title: Need to expedite completion of National Highway Nos. 47 and 17 in Kerala.

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SHRI LONAPPAN NAMBADAN (MUKUNDAPURAM): The construction work of NH 47 and 17 in Kerala has to be expedited. Steps may be taken to complete the land acquisition. Those who lost the land and their dwellings may be adequately compensated and they may be rehabilitated. So far the land owners, who handed over their lands after negotiations, are not given the value for their lands by Government. So, they are in a pitiable condition. Their problems may be solved.

I would also request that the proposal of the Government of India to introduce six lane roads may be omitted in Kerala taking into consideration the non-availability of land, cost of land and the population in Kerala. In fact, there is no land available, even two cents for the poor people in Kerala to have homesteads.

I would request that more national waterways and Railways may be facilitated to solve the transport problems in Kerala.

SHRI S.K. KHARVENTHAN (PALANI): Sir, I may be allowed to speak from here.

MR. DEPUTY-SPEAKER: You are allowed to speak from here.